in unfair trade practices under the Essential Commodities Act and prevention of Blaekmarketing and Maintenance of Supplies of Essential Commodities Act by the State/UT Governments.

(b) The prices of selected essential commodities have already started showing a declining trend. With the anticipated higher production of agricultural produces during the current year, the prices are likely to come down further. The State Governments and Union Territories Administrations have been requested to remove all the restrictions on the inter-state movement of goods in the country.

Central assistance to States to Check price rise

668. SHRI A. VIJAYA RAGHAVAN: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether Government have taken some measures to arrest the prices of essential commodities;

(b) if so, the details thereof; and

(c) whether Central Government have given any assistance to States in this regard; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) to (c). the prices of selected essential commodities showed an upward trend during the last few months due to decline in their production, adverse climatic conditions, non-availability of sufficient quantities for imports in the international markets. The Government has taken a number of measures to control and stabilise the prices. The import of onions and pulses have been placed under OGL at zero duty and import duty on edible oils has been reduced from 25% to 15%. In view of sharp rise in prices at Delhi, the Government arranged for the distribution of onions through the public distribution agencies at a subsidised rate of Rs. 10 per kg. at Delhi from July, 98. Several other State Governments also supplied a number of essential commodities at below market prices through PDS and cooperative outlets in their States.

पहले निर्यात किये गये प्याज का आयात

669. **श्री शिव सोरेन**: क्या खाद्य और उपभोक्ता मामले मंत्री यह बताने कि कृपा करेंगे किः

(क) क्या यह सच है कि सरकार ने प्याज के निर्यात पर लगे प्रतिबन्धो को अप्रैल, 1998 को हट दिया था;

(ख) यदि हां, तो इस संबंध में विस्तृत ब्यौरा क्या है और उसके क्या कारण है;

(ग) क्या यह सच है कि अन्य देशों से 31.50 रूपये प्रति किलोग्राम की दर से उन्हे निर्यात किया गया था; और

(घ) यदि हां, तो उस संबंध में विस्तृत ब्यौरा क्या है और उसके क्या कारण है?

खाद्य और उपभोक्ता मामले के मंत्राल्य में राज्य मंत्री (श्री सत्यपाल सिंह यादव)ः (क) और (ख) प्याज का निर्यात , जिसे 12.1.1998 से अस्थायी तौर पर लम्बित कर दिया गया था, को 4.3.98 से बहाल कर दिया गया था । मार्च, 1998 में प्याज का निर्यात फिर से शुरू करने का मुख्य कारण निर्यात की वचनबद्धताओं को पूरा करना और प्याज उत्पादकों को बाजार में उनके उत्पाद के उचित मूल्य दिलाना है । महाराष्ट्र गुजरात तथा अन्य राज्यों ए किसानों को अपनी रबी के प्याज के लिए खुले बाजार में लाभकारी मुल्य नहीं मिल रहा था ।

(ग) और (घ) सरकार ने नेफेड के जरिय 1.61 करोड़ रूपये मूल्य का केवल 687 मी. टन प्याज का आयात किया है, जो औसतन 23.43 प्रति कि.ग्रा बैठता है । प्याज आयात ईरान तथा किरगिस्तान से किया गया है । अक्तूबर, 98 में 118 लाख रू. पोत पर्यन्त निःशुल्क मूल्य को 537 लाख मीट्रीक टन प्याज का निर्यात किया गया था । जो औसतन 22.06 रू. प्रति किला ग्राम बैठता है ।

Fair Price Shops

670. SHRI C. O. POULOSE: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the total number of fair price shops in the country, State-wise;

(b) the number of fair price shops per one lakh population in urban areas,' State-wise;

(c) the number of villages covered under one fair price shop.in rural areas, State-wise;

(d) the steps taken by Govt, to increase the number of fair price shops in rural areas; and